

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

**Contempt Petition No. 80 of 2006
in Original Application No. 184 of 2006**

Jabalpur, this the 29th day of November, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Dr. M.V. Ambarderkar,
S/o. Shri V.G. Ambarderkar,
Aged about 71 years,
R/o. Doddi's House, HIG-12,
MPHB Colony, Near Old Rajya
Parivahan Office, Jabalpur (MP).

Petitioner

(By Advocate – Jr. to Shri Alok Hoonka)

V e r s u s

1. Shri J.P. Batra,
Chairman,
Railway Board, Rail Bhawan,
New Delhi.

2. Shri V.K. Kaul,
General Manager,
C. Railway, Nagpur (MH).

3. Shri S.K. Agrawal,
Divisional Railway Manager,
C. Railway, DRM Office,
Near Railway Station, Nagpur (MH).

Respondents

(By Advocate – Shri M.N. Banerjee)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Shri M.N. Banerjee, appearing on behalf of the respondents stated that this Tribunal has already extended the time for implementation of the Tribunal's order by two months with effect from 14.11.2006 vide order in MA No. 1012/2006. The learned counsel for the applicant has stated that an order has already been passed by the respondents on 23.11.2006

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2. In view of this fact, the learned counsel for the applicant has prayed for withdrawal of this Contempt Petition. Prayer is allowed and the contempt petition is dismissed as withdrawn.

Subjum
(A.K. Gaur)
Judicial Member

Gaur
(Dr. G.C. Srivastava)
Vice Chairman

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पूछावकन सं. ओ/वा..... जबलपुर, दि.....

परिवर्तित नं. ००२०१२०१

- (1) राजीव राजा, अधिकारी, अधिकारी, जबलपुर
- (2) अमित राजा, अधिकारी, अधिकारी, जबलपुर
- (3) परमानंद राजा, अधिकारी, अधिकारी, जबलपुर
- (4) अंशुला, राजा, अधिकारी, अधिकारी, जबलपुर

सूचना एवं आवश्यक कागजात

Alok Hawker ADV 220

*M.L. Benovice
ADV 237*

उप रजिस्ट्रर

*DDM
07/12/06*

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